

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT-I)
CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH,
NATIONAL COMPANY LAW TRIBUNAL, HELD ON **20.07.2021 at 10.30 A.M**
THROUGH VIDEO CONFERENCING

**PRESENT: SMT. R.SUCHARITHA, MEMBER (JUDICIAL)
SHRI. ANIL KUMAR B, MEMBER (TECHNICAL)**

IA/MA/IBA/TCP/TCA/CP/CA No : CP.IB/63/CHE/2021
NAME OF PETITIONER : Vijay Krishna
NAME OF RESPONDENT : Luxebuilt Homes Pvt Ltd
SECTION : Sec 9 of IBC 2016

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11. CP.IB/63/CHE/2021
12. CP.IB/64/CHE/2021

ORDER

The Petitioner is represented by Ms. M. Savitha Devi, Advocate through video conferencing platform.

The Respondent is represented by Ms. Ramani Shankar, Advocate, who undertakes to file vakalath on behalf of the Respondent on the question of maintainability of the Petition.

The Respondent is permitted to file counter on or before the next date of hearing after serving a copy of the same to the other side.

List this matter on **26.08.2021** on the issue of maintainability of the Petition.

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(ANIL KUMAR B)
MEMBER (TECHNICAL)

gmn

-sd-

(R. SUCHARITHA)
MEMBER (JUDICIAL)